

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 2725

TO BE ANSWERED ON THE 15TH DECEMBER, 2015/AGRAHAYANA 24, 1937
(SAKA)

FUNDS FOR AUTOMATED FINGERPRINT IDENTIFICATION SYSTEM

2725. SHRI JOSE K. MANI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total funds allocated for the Automated Fingerprint Identification System during each of the last three years and the current year;
- (b) whether the National Data Centre has not been allocated sufficient funds and if so, the reasons therefor;
- (c) the extent to which the lack of sufficient funds is likely to affect the crime data base in States/UTs; and
- (d) the steps taken by the Government to provide adequate funds to National Data Centre?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c):- The Central Finger Print Bureau(CFPB), an office of National Crime Records Bureau(NCRB) handles Central Automated Fingerprint Identification System(AFIS) and its budgetary provisions are included in the NCRB Budget. Therefore, no separate allocation for AFIS was made for each of the last three financial year and the current financial year. The States/UTs maintain their own crime data base individually. Hence, it has no effect on the crime database in the States/UTs.

(d):- Funds are provided to NCRB for Central Finger Print Bureau as per need.
